

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-137(ND)2018

COARM:

PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2019

NAME OF THE COMPANY: Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

Present:

Mr. Krishnendu Datta, Ms. Prachi Johri, Ms. Moulshree Shukla, Advocates for the Petitioner.

ORDER

Ld. Counsel submits notice of CA-54/19 has been duly effected on the ex-directors. None is present on their behalf, neither is the affidavit service filed. To come up on for further consideration on 28<sup>th</sup> January, 2019



(V.K. Subburaj)  
Member (T)



(Ina Malhotra)  
Member (J)

(Ginni)